

HARYANA VIDHAN SABHA

Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on Thursday, the
13th March, 2008.*

NOMINATION TO H.C.S. (EX. BRANCH)

***882. SH. KARAN SINGH DALAL, M.L.A:** Will the **Chief Minister** be pleased to state: -

- a) the names of employees nominated to HCS (Ex. Branch) since 1985 till date alongwith the dates of their nominations;
- b) the names of employees in (a) above who were employees of Boards and Corporations other than the employees of State Govt. Departments prior to their nominations to HCS (EX. Branch);
- c) the Govt. Rules governing the nominations of employees at the time of their nominations; and
- d) whether any of the employees nominated to HCS (Ex. Branch) in (a) above were nominated in violation of the existing Govt. Rules of their nomination?

Chandigarh:

SUMIT KUMAR

The 5th March,
2008

Secretary,

Haryana Vidhan Sabha